

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/772/IB/2018
NAME OF THE PETITIONER(S) : CHECK MATTER SERVICES
NAME OF THE RESPONDENT(S) : COIMBATORE INTEGRATED WASTE
MANAGEMENT COMPANY PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. Niki'tha J-S
For King & Partridge

Counsel for
Respondent

N.S.G.

2. VISHNU MOHAN

Counsel for
Applicant/Operational
Creditor

Vol

ORDER

Counsel for Applicant/Operational Creditor present. In relation to the proposal placed by the respondent for settling the matter, counsel for petitioner prayed for time to get instruction from his client and for making further submissions. At request, time is enlarged for filing joint memo of settlement by both parties. **Put up on 29.08.2018.**

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)